NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/578/ (IB)/2017

NAME OF THE PETITIONER(S)

: VINCOT AGENCIES

NAME OF THE RESPONDENT(S)

: SRI RAMAJAYAM SPIN TEX PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. A. Sivaji A. Subvathieswaran Z courselfor Petitioner Spuru S. Jeevitha Ramani

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc